NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER : CA/190 & 191/2017 IN **PETITION NUMBER** : TCP/209/2016 NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL)

DESIGNATION

1. P. giridhenem Dominic S. Dourid

2)

SIGNATURE

Lo. Sandsep Kumur Cor Str Charan Rangaralum

Vishnu Mohan

Course for R2-Ru

REPRESENTATION BY WHOM

ORDER

Counsels representing both the parties are present and submitted that they have filed written submissions in relation to the interim prayers in the IA. The respondents are directed to file counters in the main CP and furnish copies of the same to the other side before the next date of hearing. For hearing further submissions in IA, put up on 12.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)